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**12.25 hrs.**

Title: Reports of the Standing Committee on Information Technology (i) Fiftieth Report on the Indian Post Office (Amendment) Bill, 2002, relating to the Department of Posts, ; (ii) Fifty first Report on Action Taken by government on Implementation of New Telecom Policy, 1999 relating to the Department of Telecom (DoT); (iii) Fifty-Second report on the Conditional Access System (CAS) relating to Ministry of Information & Broadcasting; and (iv) Fifty-Third Report on Action Taken by Government on Implementation of the Functioning of Telecom Regulatory Authority of India ( TRAI) relating to the Department of Telecom (DoT).

SHRI SOMNATH CHATTERJEE (BOLPUR): I beg to present the following Reports \*(Hindi and English versions) of the Standing Committee on Information Technology:-

- (1) Fiftieth Report on 'The Indian Post Office (Amendment) Bill, 2002' relating to the Department of Posts.
- (2) Fifty-first Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its Twenty-seventh Report (Thirteenth Lok Sabha) on "Implementation of New Telecom Policy, 1999" relating to the Department of Telecommunications (DoT).
- (3) Fifty-second Report on 'Conditional Access System (CAS)' relating to Ministry of Information & Broadcasting.
- (4) Fifty-third Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its Thirteenth Report (Thirteenth Lok Sabha) on "Functioning of Telecom Regulatory Authority of India (TRAI)" relating to the Department of Telecommunications (DoT).

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\* Shri Somnath Chatterjee, Chairman of the Committee, presented these Reports to the Hon'ble Speaker when the House was not in session under Direction 71A of the Directions by the Speaker and orders for printing, publications and circulation of the above Reports were also obtained from the Hon'ble Speaker under Rule-280 of the Rules of Procedure and Conduct of Business in Lok Sabha.